

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	For compliance of office objections	433(e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Manjunath B.S. 9980149017.	Petitioner	<i>Manjunath B.S.</i> Adv for
	Kahur, N.D 8904801249	Respondent	<i>Kahur, N.D</i>

PCS for petitioner is present. Counsel for respondent is also present. Objections are filed along with annexurs.

For hearing, list it on 13.11.2017.


MEMBER (J)


MEMBER (T)